

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LOKMANGAL INFOTECH PRIVATE LIMITED.

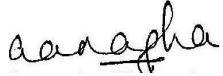
1.	NAME OF CORPORATE PERSON	LOKMANGAL INFOTECH PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23/06/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES- MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U72200MH2008PTC183827
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Address: H/3 Palm Acres Mulund (East), Mumbai, Maharashtra, India, 400081
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th December 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/ 25461561 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27 th January 2025

Notice is hereby given that Lokmangal Infotech Private Limited has commenced voluntary liquidation on 28th December 2024.

The stakeholders of Lokmangal Infotech Private Limited are hereby called upon to submit a proof of their claims, on or before 27th January 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'anagha' in a cursive script.

Anagha Anasingaraju
Liquidator

Date: 01 January 2025

Place: Pune